

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1549
ANSWERED ON:27.11.2001
DWELLING UNITS IN RURAL AREAS
KINJARAPU YERRANNAIDU;SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is a need to fulfil the dwelling requirements of all sections of the society in the rural areas;
- (b) if so, whether the Government propose to formulate a comprehensive policy for every State to fulfil these requirements;
- (c) if so, the steps taken by the Union Government in this regard;
- (d) whether the HUDCO has sanctioned Rs.3,970 crores as assistance for construction of 23.76 lakh dwellings in the rural areas;
- (e) if so, the time by which the work on these projects is likely to commence and it is expected to be completed; and
- (f) the number of dwellings likely to be constructed in the rural areas under this project, State-wise ?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI ANNASAHEB M. K. PATIL)

(a) to (c) Yes, Sir. The Government has announced a National Housing and Habitat Policy which aims at providing 'Housing for All' and facilitating the construction of 20 lakh additional housing units annually, with emphasis on extending benefits to the poor and the deprived. An Action Plan for Rural Housing has, accordingly, been prepared with the objective of providing housing to all by the end of Xth Five Year Plan.

(d) to (f) As per information received from Housing and Urban Development Corporation (HUDCO) HUDCO has sanctioned loans of Rs. 1080.72 crores during the year 2000-2001 for providing 23.76 lakh dwelling units in the rural areas. The duration of completion of the projects generally varies from one year to one and a half year.

The State-wise break-up of 23.76 lakh dwelling units sanctioned by HUDCO is as follows:

State	Dwelling Units
Andhra Pradesh	295635
Assam	250
Gujarat	247
Kerala	41307
Karnataka	200235
Orissa	50000
Tamil Nadu	32863
West Bengal	1755280